

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**RAJYA SABHA**  
**UNSTARRED QUESTION NO - 1224**  
ANSWERED ON - 30/07/2025

**EMERGENCY RESPONSE AND TRAUMA CARE FOR ROAD ACCIDENT  
VICTIMS**

1224. SHRI RAGHAV CHADHA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

be pleased to state:

- (a) whether Government has taken note of delays in emergency response and trauma care for road accident victims, especially during the golden hour;
- (b) if so, the steps being taken to establish trauma care centres, deploy trained paramedics, and strengthen referral networks along highways; and
- (c) whether Government has developed any coordination mechanism with State health services and ambulances to ensure timely treatment of accident victims and if so, the details thereof?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) & (b) Yes Sir. The Government through the legal mandate under Section 162 of the Motor Vehicles Act, 1988 has notified Cashless Treatment of Road Accident Victims Scheme, 2025 Scheme on a pan India basis vide S.O. 2015(E) dated the 5th May, 2025 and the Guidelines of the Scheme have been notified vide S.O. 2489(E) dated the 4th June, 2025. Under this Scheme, any person who is a victim of road accident caused by the use of a motor vehicle shall be entitled to treatment cover upto Rs 1.5 lakh per victim, subject to a maximum cap of 7 days from the date of accident including during the golden hour at any designated hospital across the country.

National Programme for Prevention & Management For Trauma and Burn Injuries has already been approved during the 11th and 12th Five Year Plans, which spanned from 2007 to 2017. Under the Programme, the Government has taken initiatives towards setting up of Trauma Care Facilities along the highways with an overall objective to bring down preventable deaths due to road accidents by developing a pan-India trauma care network at every 100 Km.

National Highways Authority of India (NHAI) deploys Basic Life Support (BLS) ambulances along the National Highways wherein trained EMTs/paramedics/Nurses are provisioned. Further to augment its incident management, an MoU has been signed with HLL Lifecare Limited for deployment of BLS and Advanced Life Support (ALS) Ambulances, mapping of health facilities and training of incident management staff as well as capacity building of Toll Plaza staff.

(c) The coordination mechanism with States/UTs within the Scheme has been designed by integrating the existing technological platforms i.e. Electronic Detailed Accident Report (eDAR) and Transaction Management System (TMS) of Ayushman Bharat Pradhan Mantri Jan Aarogya Yojana (AB PM-JAY) being implemented by National Health Authority (NHA). To ensure timely treatment of road accident victims caused by use of motor vehicles, convergence of TMS with Emergency Response Support System (ERSS) / 112 is undertaken and the guidelines notified vide S.O. 2489(E) dated the 4th June, 2025 advises States/UTs to ensure identification, mapping and strengthening of the ambulance ecosystem and its convergence with 112.

\*\*\*\*\*